

IN THE HIGH COURT OF JUDICATURE AT PATNA
NOTICE INVITING TENDER FOR SUPPLY AND INSTALLATION OF
BIOMETRIC ATTENDANCE SYSTEM

TENDER NOTICE – 1/2021-22 (PURCHASE CELL)

Sealed quotations are invited from manufacturers/authorized vendors for supply and installation of biometric device system (Non-Aadhar) with in-built time and attendance software for attendance of about 3000 employees of the Patna High Court, Patna. The quotations should reach the undersigned within one week from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court- **<http://patnahighcourt.gov.in>**

Terms and Conditions:-

1. The bid should be furnished in two bid system i.e. technical bid and financial bid.

The “Technical Bid “envelope should contain the following documents as per the terms and conditions of the tender document. The tender would be rejected if the same is found without any of the following documents.

a) Proof of certificate of Incorporation.

b) Proof of Goods & Service Tax Registration.

c) Letter from manufacturer, in case of authorized vendor for supply and logistic sales and support for a minimum period of three years.

d) Bank Draft/Demand draft/Fix Deposit (Commercial banks only) for earnest money.

2. The “Financial Bid” envelope should contain the prices of necessary articles required in Biometric Attendance System.

3. Audited annual financial results (balance sheet and profit and loss statement of the bidder for the last three financial years).

4. The Technical Bid and Financial Bid should be sealed in separate envelopes and then should further be sealed together in a big envelope super scribing Tender for supply/ installation of Biometric device for attendance system (Non-Aadhar) within built time and attendance software in the office of Patna High Court, Patna.

5. The firm participating in the tender will be required to deposit of 5% amount of total quoted price in the form of Bank Draft/Demand Draft/Fix Deposit of Commercial banks

Registrar General, Patna High Court. The earnest money of successful bidder will be refunded after the successful completion of the contract.

6. Reference list of major clients (Using equipments/services similar to the present requirement of Patna High Court Patna.

6. Overwriting/corrections or incomplete (Blank) quoting of rates would result in rejection of quotations.

7. No advance payment will be made. Payment shall be made after satisfactory supply, installation/commissioning and acceptance of the Biometric Attendance system.

8. Bidders should quote their unconditional rates strictly as per items mentioned in their financial bid.

9. The Patna High Court reserves the right to accept or reject any/all quotations without assigning any reason.

10. The bidders may visit the site (Patna High Court) in office hours of working days prior to bidding and submit detailed technical specifications of the required equipments/articles along with the price inclusive of all taxes in financial bid.

11. Bidder should have had a minimum annual turnover of Rs.25-50 lacs in last three Financial Years.

12. The bidder should comply with all the statutory obligations.

Technical & Other Specifications:-

Enclosed herewith as Annexure-'A'

Anamika
25/6/2021

Registrar (Establishment) I/c

Patna High Court, Patna

Annexure-'A'

Sl. No.	Technical Specifications	Fill Compliance here
1	Face Recognition Technology=Stand alone Device	
2	Software Platform for Biometric Attendance System= Embedded Linux based only	
3	Face Storage Capacity= 500 to 3000/machine	
4	Iris Scanning Feature= Yes	
5	Fingerpoint Scanning Fetaure = Yes	
6	Screen Type= Non touch	
7	Screen Size= 3.5 (minimum)	
8	Processor Speed (GHz) = 2 (minimum)	
9	RAM= 256 MB (minimum)	
10	Storage= 2048 MB (minimum)	
11	Micro SD Card Support = Yes	
12	No. of USB port= 1 (minimum)	
13	Communication= TCP/IP	
14	Beards , Sunglass, Hairstyle, partial facial Occlusion recognition=Yes	
15	Battery required=Yes	
16	If Yes, Battery capacity (mAH)= 3400 (minimum)	
17	If Yes, Indicative battery backup Time= 0.5 hours (minimum)	
18	If Yes, Storage expandibility (through micro SD Card)= 16 GB (minimum)	
19	Availability of Mobile device management support= Yes	
20	Scanning Speed = 1/15 Second (maximum) or better	
21	Image Resolution = 800 x 600 (High Quality)	
22	Image Capture Area = 15.44x17.475 (in mm) (HxV) or better	
23	Platen Area = 16 x 18 (in mm) (HxV) or better	
24	Scanner Output Image Size = 304 * 344 pixel (HxV) or better	
25	Scanner Interface Cable = Standrard USB compliant cable	
26	Power Supply = 1 Watt. Approx. (From USB port), (100 mA, Approx, Standby:40mA	
27	Minimum Hardware requirement = P3800 Mhz CPU or UP, 256MB, USB 2.0	
28	Distortion = <1% Meeting PIV specifications	
29	Temperature, ESD = -50~45OC, 10 KV	
30	MTBF = >100000 operation hours	
31	Minutia Size = <1K bytes	
32	API (ISO19794-2/ISO19794-4 and FIPS 201* Compliant, Minex Certi-fied) = Image Capture, Enrollment / Template Extraction & Matcher	
33	Matching Speed = Less than 1 second	

34	False Rejection Rate (FRR) = 1/100-1/30	
35	False Acceptance Rate (FAR) = 1/100,000-1/1000,000	
36	Allowable Fingerprint Rotation = 180 degree or more	
37	Allowable Fingerprint Displacement = + 5mm or more	
38	Any other specialised features peculiar to the machines manufactured/supplied by you.	
39	Warranty = 1 Year (minimum)	
	Other Requirements	
1	Solution should be empowered with the capability to manage upto 3000 users at centralized servers.	
2	The solution be an online, real-time collaboration	
3	The solution should have Instant access from any browser	
4	The solution should be either end to end encrypted or have SSL encryption	
5	The solution should have polling attendee status & all other various reports. e.g. attendance, leaves, first in last out etc..	
6	The solution should have feature of administrator controls. Administrator/SC shall be able to add, remove & manage users (Credential facility)	
7	The software licenses, shall be required in the name of Registrar General, Patna High Court, Patna. The licenses shall contain paper licenses and at least one set of media (CDs), wherever applicable. The validity period of the license to be clearly mentioned.	
8	Flexibility to punch from anywhere in the premises.	
9	The solution have facility to store input data during power cut or no internet connectivity.	
10	Solution should be empowered with the capability to manage upto 3000 users at centralized server.	
11	Platform shall have provision of exporting registration and attendance data to the HC database.	
12	There should be communication of Ethernet 10/100/1000 mbps and wifi a/b/g/n compliant.	
13	Must support IPv4 and IPv6.	
14	All Documentation & Training to the HC Staff & Real time support	
15	Participating firms/bidders may furnish pre-requisites regarding requirement of Servers , Operating Systems, Power points, LAN, WiFi points, etc	
16	Supply, Installation & Support	